NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA Nos. 130/2015, 130/2016 & 76/c-1/2016 WITH CP No.49/ND/2015 RT CP No.200/Chd/Hry/2017

In the matte	er of	
Shri Rajat Kumar Bhalotia & Anr.		Petitioners
Vs.		
M/s Sai Te	ch Madicare Pvt. Ltd. & Ors.	Respondents
Present:	Mr. None for petitioners. Mr.Gaurav Mankotia, Advocate and Mr. Mast Ram, Practising Company Secretary for respondents.	
	The Hon'ble Member (Judicial) is	on official tour, hence the matter
is adjourne	d to 03.04.2018.	
		Sd/- Court Officer

February 20, 2018.